

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 289 OF 2014**

**Dated: 19<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**D. Subrahmanya Bhat** ..... **Appellant(s)**  
**Versus**  
**Karnataka Electricity Regulatory Commission & Anr.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anantha Narayana M. G.

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Mr. Ashwin Ramanathan for R-1

Mr. Ravi Agrawal for R-2

**ORDER**

List the matter on **16.10.2019**.

**(S.D. Dubey)**  
**Technical Member**

*pr/vt*

**(Justice Manjula Chellur)**  
**Chairperson**